

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.126/92 in
O.A.No.322/92.

Date of Order : 30.12.92

Jeevanna Rao Vasan .. Applicant

Vs.

1. Director-General of EME,
Dte. General of EME
(EME Civ-1), M.G.O.Br.,
Army HQ, DHQ P.O.,
New Delhi-110011.

2. The Commandant,
1 EME Centre,
Secunderabad-500587. .. Respondents

Counsel for the Applicant : Shri Jeevanna Rao Vasan,
Party-in-person

Counsel for the Respondents : Shri N.R.Devaraj, Sr. CGSC

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

[Order of the Division Bench delivered by Hon'ble Shri
R.Balasubramanian : Member(A)]

(In circulation).

This R.P. is filed seeking a review of the judgement
dt. 23.10.92 in the O.A.

2. The prayer in the O.A. to post him at Secunderabad
itself on promotion was dismissed as the Bench did not
perceive any illegality in ~~such~~ ^{his} posting ~~elsewhere~~. In this R.P.
the applicant splits his case into main and secondary issues
and pleads that due to restricted time allotted to his case,
a proper presentation could ^{not} be made. According to him,
the main issue is that he should have been given the 5th
vacancy instead of the 8th vacancy. The posting at Meerut
is stated to be a secondary issue. It is not that he was
dropped in the selection. The deployment of promoted
personnel is an administrative matter. In-as-much as the
applicant was promoted he cannot be aggrieved. There is no
pleading that his seniority was affected. All that he wanted
in the O.A. was that he should have been accommodated

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on promotion at Secunderabad itself. It was this prayer that was rejected. There is no new point in this R.P. which we have no hesitation in dismissing. The R.P. is dismissed with no order as to costs.

R.Balasubramanian

(R.Balasubramanian)
Member(A).

verby
(C.J.Roy)
Member(J).

Dated: 50 December 1992

88/12/92
Dy. Registrar (Judl.)

Copy to:-

1. Director-General of EME, Dte. General of EME (EME Civ-1)
MGO Br., Army HQ, DHQ P.O., New Delhi-001.
2. The Commandant, 1 EME Centre, Secunderabad-587.
3. One copy to Sri. Jeevanna Rao Vasan, 260, Road No.1,
West Nehru Nagar, Secunderabad-500026.
4. One copy to Sri. ~~E.X.~~ Devaraj, Sr. CGSC, CAT, Hyd.
5. One spare copy.

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P.M.C.J.*

FR (2) R.D. 126/92
30/12/92 5-A-322/92

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
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HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR.T. CHANDRASEKHAR REDDY : M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

Dated: 36/4/1992

ORDER/JUDGMENT:

R.A./ C.A./ M.A. No.

126/92

in

O.A. No.

322/92

T.A. No.

(W.P. No.)

Admitted and Interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered Rejected

No order as to costs.

pvm.

9/12/92